

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

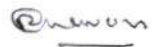
C.P No. 1329/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017

NAME OF THE PARTIES: State Bank of India
V/s.
Metallica Industries Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
27	Adv. Rashmi Chavan	Financial Creditor (SBI)	

ORDER

CP No. 1329/ I&BP/NCLT/MB/MAH/2016

On the Application moved by the Financial Creditor for an adjournment on the ground related matter is pending before Hon'ble High Court of Bombay, at request of the Financial Creditor, this petition is listed for hearing on 5.1.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)